

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH**

FARIDKOT HOUSE, NEW DELHI

O.A. No. 216/2024

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G. Anand Sharma
29/01/2026
1022 Sec-12/A
Panchkula
(Haryana)
7009472434



Electricity Bill

Duplicate Bill



Account No: 3803951000

Name: RADHA SWAMI SATSANG		Account No: 3803951000	Net Payable Amount on or before Due Date (₹): 6256.00
Address: VILL BIRGAGGAR PO GAGGARBIR, Panchkula, HR, IND		Old Acct No: 2113601UPS241301	Due Date: 26/12/2025
Circle: PANCHKULA		Cycle/Group: MAOV/01U	Surcharge(₹): 91.00
Division: PINJORE		Issue Date: 19/12/2025	Gross Amount Payable After Due Date(₹): 6347.00
Sub Division: A29-Amrawati		Bill Month: DEC/2025	
		Bill No: 380396151485	
Net Payable Amount in words: Six Thousand Two Hundred Fifty Six Rupees Only			

Report Generation Date:- 28-01-2026 04:03:50 ,Generated By:- reportus

Meter No.	Meter Reading Date		Period Days	MDI	Unit	Meter Reading		M.F.	Consumed Units	Read Rmrk	Mtr Sts
	Old	New				Old	New				
LT8221816	24/11/2025	19/12/2025	25	7.30 (KWI)	KWHI	66960	67922	1	962	OK	A
LT8221816	24/11/2025	19/12/2025	25	0.00 (KWE)	KWHE	1107	1351	1	244	OK	A
LT8221816	24/11/2025	19/12/2025	25	0.00 ()	KVHI	69279	70246	1	967	OK	A
LT8221816	24/11/2025	19/12/2025	25	0.00 ()	KVHE	1621	2005	1	384	OK	A
SS22004657	24/11/2025	19/12/2025	25	0.00 (KWS)	KWHS	3619	4187	1	568	OK	A

Arrears Outstanding for the Financial Year (₹)				Solar Generated Units		Connection Details	
Description	Previous	Current	Total (₹)	Units			
SOP Charges	0.00	0.00	0.00	568		Tariff Category DS	
F.S.A.	0.00	0.00	0.00	1286		Flats in BS (DS) NA	
Surcharge	0.00	678.00	678.00	718		Supply Voltage(kV) 0.40KV	
E. Duty	0.00	0.00	0.00	OK		Sanctioned Load (Kw/CD) 14.00/	
M. Tax	0.00	0.00	0.00	Received From Last Bill KWH/KVAH 0/0		MMC(₹) 0.00	
Fixed Charges	0.00	0.00	0.00	Carried Forward KWH/KVAH 0/0		Security Deposit 27523.99	
Excess Credit	0.00	-678.31	-678.31			DOC/DOE 27/05/1995/	
Total Arrear	0.00	-0.31	-0.31	I = IMPORT; E = EXPORT; S = SOLAR		Meter Ownership/MDI Meter Nigam Meter/	
						Meter Make/Meter Type Secure Meter Ltd. /3-PH-MTR	

Details of Charges for Current Cycle		Details of Amount Payable		Last Payment Details				
Description	Amount (₹)	Description	Amount (₹)	Amount(₹)				
Fixed Charges	863.01	Current Cycle Charges	6256.41	47304.00				
Energy Charges	4862.87	Arrears/Outstanding Dues	-0.31	Receipt No	380395153693			
MMC/FC for Reconnection	0.00	Sundry Charges/Allowances	678.31/-0.31	Receipt Date	02/12/2025			
Amount to cover MMC	0.00	Provisional Adjustment/BR Adj.	0.00	Mode of Payment	DD			
FPPAS	337.46	LPS Adjustment	-678.00	Previous Consumption Pattern				
TDS/TCS	0.00/0.00	Adv. Security Deposit Amt*/Non Energy chrg	0.00	Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Excess Load Surcharge	0.00	Net Payable Amount On Or Before Due Date(₹)	6256.00	Nov-2025	5551	0	0	OK
Capacitor Surcharge	0.00	Surcharge(₹)	91.00	Sep-2025	13	0	21	OK
MSC/Green Energy Premium	0.00/0.00	Gross Amount Payable After Due Date(₹)	6347.00	Sep-2025	1614.18	0	21.98	OK
Line Service.Charges	0.00	Brief details of Sundry charges /allowances		Aug-2025	2085.25	0	12.85	OK
Capacitor Service Charges	0.00	Transfer Adjustment from Over Payment ()		Jul-2025	2152.07	0	15.11	OK
Solar Rebate / Prepaid Rebate/Gaushala Rebate	0.00/0.00/0.00	Transfer Adjustment from Over Payment ()		Jun-2025	2958.41	0	24.03	OK
Govt. Subsidy/Battery Rbt	0/	Transfer Adjustment from Over Payment ()		PAN / TAN : /				
Electricity Duty	71.80			Date from which bill other than "OK" is being issued: Reason:				
Municipal Tax / P Tax	121.27							
Total Current Cycle Charges (₹)	6256.41							

DD to be drawn in favour of	SDO A29-Amrawati , UHBVN , PANCHKULA
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Important Information for consumers:	
Payment of this bill can be made online by logging on the Website:www.uhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 03:00PM.	This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. *The interest accrued on security deposit during the year shall be paid in bill of ensuing financial year. The security deposit shall be reviewed based on previous year consumption on annual basis. This bill does not confer any rights of ownership on the property where this connection exists. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances		
Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the	For all type of complaints call at:
SDO 'OP' S/Divn UHBVN - A29-Amrawati	Consumer Grievance Redressal Forum	1912 or 1800-180-1550 (Toll Free)
	Flat No.519-522, Industrial Area, Phase-II, Power Colony, Near Amartex,Panchkula (Opposite Sector-15, Panchkula).	Ombudsman HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : cgrf@uhbvn.org.in Contact No. - 0172-2990341, 0172-2990343 WhatsApp No:- 9815961912
		1800-180-2124 (Vigilance Toll Free)

In the Court of The National Green Tribunal, Principal Bench,**New Delhi**

Gauav Sharma V/s Radha Somi Satsang Beas & others.

In the matter of

Original Application

(OA) No. 216 of 2024

AFFIDAVIT

Gauav Sharma S/o Sh. Ashok Kumar Sharma R/o House No. 1022, Sector-12A, Panchkula (Haryana)-134112, do hereby solemnly affirm and declare as under:-

1. That I am resident of the above mentioned address.
2. That I have filed another fact & proof (electricity Bill) of RSSB Radha Soami Satsang Beas Illegal Encroachment on Forest land in Village-Bir Ghaggar, Distt. Panchkula (Haryana) before the Hon'ble NGT.
3. That the contents of the above mentioned complaint are true and correct to the best of my knowledge
4. That I shall be fully responsible if the contents will found wrong/fake.

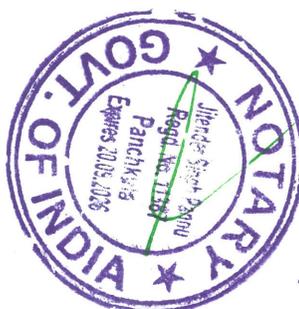
Gauav Sharma
DEPONENT

Verified

Verified that the contents of this affidavit are true and correct to the best of my knowledge and nothing has been concealed therein.

Place : Panchkula

Dated : 29-01-2026



ATTESTED
Jitender Singh Pannu
Notary Panchkula

Gauav Sharma
DEPONENT

29 JAN 2026